

ANNEXURE-6

< On the letter head of the institution >

The Regional Director for Maharashtra and Goa,
Reserve Bank of India,
Deposit Accounts Department,
Shaheed Bhagat Singh Marg
Mumbai

Dated: dd/mm/yyyy

Dear Sir,

**Request for Own Account transfer of funds
From the Current Account to the RTGS Settlement Account**

1. We request that a sum of Rs. only be transferred to our Settlement Account by debit to the current account no (.....) as the funding account for participation in the RTGS System.

2. We agree that:

- The amount transferred will not be inclusive of any minimum balance required by you to be maintained in the aforesaid current account;
- The actual amount transferred shall be determined by the available balance in the aforesaid funding current account (actual balance less minimum balance required to be maintained and any blocked funds in the current account) or the amount specified herein, whichever is less.
- We agree that the transfer of funds from the funding current account to the settlement account will be effected by RBI not later than two hours after receipt of this request at the Deposit Accounts Department, Mumbai.

<Signature of authorized signatory(ies) for the current
account with company seal >